

19/8/21

Order No. 239 /2021 (Administrative)

The Hon'ble Court vide letter number 2009/LXXXVII-CPC/e-Courts/Allahabad dated 18.08.2021 has been pleased to withdraw the point number 18 to the guideline issued vide letter number 1945/LXXXVII-CPC/e-Courts/Allahabad dated 22.04.2021 and point number 03 to the guideline issued vide letter number 1983/LXXXVII-CPC/e-Courts/Allahabad dated 20.07.2021 in regard to closure of the Court on Saturdays.

The Civil Court Barabanki and its Outlying Court of Haidergarh alongwith Gram Nyayalayas of Ramnagar & Sirauli Gauspur shall remain open and functional on Saturdays (except to the IIInd and IVth Saturday).

However it is made clear that the IVth Saturday will be observed for opening of offices to this judgeship alongwith the offices of Outlying Court of Haidergarh and Gram Nyayalayas of Ramnagar & Sirauli Gauspur. The Holiday of IVth Saturday will be observed only for judicial officers.

The Chief Administrative Officer shall ensure wide circulation of aforesaid direction via electronic and print media.

Inform all concerned for information & compliance in letter & spirit.

Radhey Shyam Yadav
(Radhey Shyam Yadav)
District Judge,
Barabanki.
18.08.2021

Copy forwarded for information & necessary action to:-

- 1- Principal Judge, Family Court
- 2- District Magistrate, Barabanki
- 3- Superintendent of Police, Barabanki
- 4- Jail Superintendent, District Jail, Barabanki
- 5- District Information Officer, Barabanki to publish this information in daily newspaper
- 6- Joint Director Prosecution, Barabanki
- 7- Addl. Distt. & Sess. Judge, Court No. 01
- 8- Special Judge SC/ST Act
- 9- Addl. Distt. & Sess. Judge, Court No. 02
- 10- Special Judge EC Act
- 11- Spl Judge POCSO Act, Court No. 44
- 12- Addl. Distt. & Sess. Judge, Court No. 05
- 13- Addl. Distt. & Sess. Judge, Court No. 46
- 14- Addl. Distt. & Sess. Judge, Court No. 04
- 15- Addl. Distt. & Sess. Judge, Court No. 10
- 16- Addl. Distt. & Sess. Judge, Court No. 45
- 17- Addl. Distt. & Sess. Judge, Court No. 09
- 18- Addl. Distt. & Sess. Judge, Court No. 08
- 19- Addl. Distt. & Sess. Judge, Court No. 66
- 20- Addl. Distt. & Sess. Judge / FTC, Court No. 36
- 21- Addl. Distt. & Sess. Judge / FTC, Court No. 37
- 22- Chief Judicial Magistrate, Court No. 18
- 23- Civil Judge (Sr. Div), Court No. 20
- 24- Addl. Chief Judicial Magistrate, Court No. 17
- 25- Sec. District Legal Service Authority, Barabanki
- 26- Addl. Chief Judicial Magistrate, Court No. 11
- 27- Addl. Chief Judicial Magistrate, Court No. 16
- 28- Addl. Civil Judge (Sr. Div), Court No. 23
- 29- Addl. Chief Judicial Magistrate, Court No. 12
- 30- Addl. Chief Judicial Magistrate, Court No. 25
- 31- Addl. Chief Judicial Magistrate, Court No. 19
- 32- Addl. Civil Judge (Sr. Div)/FTC, Court No. 38
- 33- Addl. Chief Judicial Magistrate, Court No. 12
- 34- Civil Judge (Jr.Div.), Court No. 13
- 35- Judicial Magistrate, Court No. 27
- 36- Civil Judge (Jr Div.) R.S. Ghat, Court No. 14
- 37- Civil Judge (Jr.Div.) Haidergarh, Court No. 24
- 38- Addl. Civil Judge (Jr.Div.), Court No. 26
- 39- Addl. Civil Judge (Jr.Div.), Court No. 21
- 40- Addl. Civil Judge (Jr.Div.), Court No. 22
- 41- Civil Judge (Jr.Div.)/F.T.C., Court No. 43
- 42- Civil Judge (Jr. Div)/FTC, Court No. 39
- 43- Spl. Judicial Magistrate, Court No. 15
- 44- Spl. Judicial Magistrate, Court No. 33
- 45- O/c Nazarat
- 46- O/c Central Copying
- 47- O/c Account
- 48- O/c Record Room
- 49- Nodal Officer Computer
- 50- O/c Library
- 51- O/c Inspection & Enquiry Office
- 52- Gram Nyayalaya, Ramnager
- 53- Gram Nyayalaya, Sirauli Gauspur
- 54- Reader, District Judge
- 55- D.G.C, Criminal & Civil
- 56- Zila Bar Association, Barabanki and all the Bar Association of Outlying Court of Haidergarh and Gram Nyayalayas of Ramnager and Sirauli Gauspur.

*over 5.50
19/08/21*

By order of the Court
Radhey Shyam Yadav
Acting Chief Administrative Officer,
DISTRICT COURT,
BARABANKI